

Minutes of Exim Facilitation Committee (EFC) Meeting No.7/AM08 held on 31st December, 2007 for import of Hydrogenated Vegetable oils (Vanaspati), Bakery Shortening, Margarine for 2007-2008 under Indo-Sri Lanka Free Trade Agreement (FTA)

An EFC Meeting was held on 31st December, 2007 under The Chairmanship of Shri S.K. Prasad, Additional Director General Foreign Trade to consider applications of Indian importers for import of Vanaspati/Bakery Shortening /Margarine for 4th quarter of 2007-2008 (January – March 2008) under Indo-Sri Lanka Free Trade Agreement.

2. Following officials attended the meeting.

1. Dr. M.M. Verma, Director, DVVO&F
2. Shri.O.P. Hisaria, Joint DGFT
3. Shri Rajiva Kumar, US, Agriculture & Coop.
4. Shri Prabhu Singh, US, D/o Commerce

3. After discussion the committee has taken the following decision:-

- i. Department of Vanaspati clarified that Hydrogenated Palm Kernel Stearin (HS Code 1517.90) is not approved food product in India. Thus, the item may not be allowed for imports. Accordingly it was decided that no import of this item may be allowed under ISLFTA and Govt. of Sri Lanka may be informed accordingly.
- ii. M/s Adani Wilmar Ltd., Ahmedabad has applied for 1465.8MT but the agreement is for 1396MT. Therefore, it was decided to restrict the quantity to 1396MT.
- iii. M/s. Vijay Solvex Ltd., Alwar application was received in DGFT (HQ) on 28.12.2007. The firm submitted the application late. Therefore, it was decided to reject the application.
- iv. M/s Foods Fats & Fertilizers Ltd., Chennai applied for 500MT Industrial margarine and 200MT Table margarine. The Committee allocated 200MT for table Margarine. For Industrial Margarine, it was decided to call for a clarification from the firm, whether, the item proposed to be imported is edible or not. Thereafter, the decision may be taken on file.

4. The quantity of Vanaspati / Bakery Shortening / Margarine allocated to different firms by the Committee is, reflected in the Annexure attached with the minutes. The Regional Authorities will issue import authorization to the firms immediately within 5 days subject to receipt of complete applications etc. from the firms.

5. The Meeting ended with vote of thanks to participants.

ANNEXURE

Minutes of Exim Facilitation Committee (EFC) Meeting No.7/AM08 to be held on 31st December, 2007 for import of Hydrogenated Vegetable oils (Vanaspati), Bakery Shortening, Margarine for 2007-2008 under Indo-Sri Lanka Free Trade Agreement (FTA)

1. Hydrogenated Vegetable oils (Vanaspati)

Sl. No.	Name of the Exporter from Sri Lanka		Annual Quota (in MTs)	Previous Quarterly Quota (in MTs)	Revised Quarterly Quota (in MTs)	Quantity applied	Quantity allocated	Remarks
		Name of Importers, File No. and Contact No.						
1	Accor Industries (P) Ltd.,		19106	4776.5	4776.5			
	i	Devyani International Ltd., New Delhi. 01/53/8/526/AM08/D-31 AIPL/05/2007 DATED 08/12/2007				4775	4775	
2.	Adamjee Extractions Pvt. Ltd.,		20212	5053	6053			
	i	Jhunjhunwala Vanaspati Ltd., Varanasi, U.P. 01/53/8/532/AM08/J-24 AEPL/JHUN/003/07-08 Dated 10/12/2007				3053	3053	

	ii	Jhunjhunwala Vanaspati Ltd., Varanasi, U.P. 01/53/8/528/AM08/J-25 AEPL/JHUN/003/07-08 Dated 10/12/2007				3000	3000	
						6053	6053	
3.		Bhaskar Global (P) Ltd.,	25646	6411.5	4167.5			
		Bhaskar Exim Ltd., Bhopal 01/53/8/517/AM08/B-34 Contract No.SL/V06 Dated 30.11.2007				6411	4167.5	
4.		Continental Vanaspati P. Ltd.,	19522	4880.5	4526.8			
	i	Abhimanyu Foods P. Ltd., New Delhi. 01/53/8/525/AM08/A-97 CVPL/VG/PI/0420/2007 DATED 13/12/2007				4526.80	4526.80	
5.		Health Foods Products (P) Ltd.,	20233	5058.25	4301.4			
		No application received						
6.		Naratha Agro Industries (P) Ltd.,	26784	6696	8464.3			
	i	Vanick Oils & Fats Pvt. Ltd., Mumbai 01/53/8/538/AM08/V-39 Contract No. NAIPL/VOF/HVO/007/2007 Date: 10.12.2007				1750	1750	
	ii	Vanick Oils & Fats Pvt. Ltd., Mumbai 01/53/8/535/AM08/V-42 Contract No. NAIPL/VOF/HVO/005/2007 Date: 10.12.2007				4000	4000	

	iii	Vanick Oils & Fats Pvt. Ltd., Mumbai 01/53/8/533/AM08/V-43 Contract No. NAIPL/VOF/HVO/006/2007 Date: 10.12.2007				2696	2696	
					Total	8446	8446	
7.		Paras Industries (P) Ltd.,	20702	5175.5	6413			
	i	Teej Impex P. Ltd., Mumbai. 01/53/8/524/AM08/T-36 TIPL/HVO/07-08/004 dated 08/12/2007				6413	6413	
8.		Pyramid /anka (P) Ltd.,	26784	6696	7696			
	i	Adani Wilmar Ltd., Ahmedabad, 01/53/8/542/AM08/A-100 Contract No.2/2008 Date:30/11/2007				1465.8	1396	
	ii	Agro Tech Foods Ltd., Secunderabad., 01/53/8/519/AM08/A-99 Contract No.4/2008 dated 04/12/2007				2700	2700	
	iii	Delta Oil Exim P. Ltd., Chennai 01/53/8/516/AM08/D-30 No.1/2008 Date:30.12.2007				600	600	
	iv	Bunge India P. Ltd., Bundi. 01/53/8/539/AM08/B-35 Contract No.3/2008 Date: 03.12.2007				1500	1500	
	v	Acalmar Oils & Fats Ltd., Hyderabad., 01/53/8/520/AM08/A-98 Contract No.5/2008 dated 5/12/2007				1500	1500	
					Total	7765.8	7696	

9.		Rare Industries (P) Ltd.,	25652	6413	5911.3			
	i	Radhey Shyam Agencies, Delhi. 01/53/8/522/AM08/R-72 RIPL/SC/00112 dated 11/12/2007				5911.3	5911.3	
10.		Royale Exports Ltd.,	18185	4546.25	5674.5			
	I	Gujarat Amuja Exports Ltd., Ahmedabad. 01/53/162/1408/AM08/G-46 Contract No.gael/rel/004/2007- 08 dated 11/12/2007				5674.5	5674.5	
11.		M.J. FOODS (P) Ltd. (Sri Chirag Lanka P. Ltd.)	23174	5793.5	3765.7			
	i	Vaneeta Impex Pvt. Ltd., Delhi 01/53/8/523/AM08/V-38 Contract No.MJV 005/2007-08 DATED 04/12/2007				5783.4	3765.7	
12.		Sena Mills Refineries (P) Ltd.,	4000	1000	250			
		No application received.						
		Total =	250000	62500	62000	61759.8	57428.8	

2. Bakery Shortening :-

Sl. No.	Name of the Exporter from Sri Lanka		Annual Quota (in MTs)	Previous Quarterly Quota (in MTs)	Revised Quarterly Quota (in MTs)	Qty. appld. For (in MTs)	Qty. Allocated (in MTs)	Remarks
		Name of Importers, File No. and Contact No.						
1.	Ceylon Specialty (P) Ltd.,		9353	2338.25	2338.3			
	No application recieved							
2.	Cherubium (P) Ltd.,		12705	3176.25	3176.3			
	i	Vanick Oils & Fats P. Ltd., Mumbai 01/53/8/537/AM08/V-40 CPL/VOF/BS/005/2007 Dated 10/12/2007				2000	2000	
	ii	Vanick Oils & Fats P. Ltd., Mumbai 01/53/8/534/AM08/V-44 CPL/VOF/BS/006/2007 Dated 10/12/2007			Total	1176.25	1176.25	
						3176.25	3176.25	
3.	Data Foods (P) Ltd.,		13681	3420.25	3420.3			
	i	M/s Vijay Solvex Ltd., Alwar 01/53/8/553/AM08/V-46/IC				3420		Application rejected.
4.	Health Foods Products (P) Ltd.,		5939	1484.75	1484.8			
	i	No application received						
5.	Naratha Agro Industries Ltd.,		-	-	187.5			
		Vanick Oils & Fats P. Ltd., Mumbai 01/53/8/536/AM08/O-41 NAIPL/VOF/BS/008/2007 Dated 10/12/2007				187.50	187.50	
6.	Palm Proteins (P) Ltd.,		14122	3530.5	3530.5			
	i	Abhimanyu Foods Pvt. Ltd., New Delhi. 01/53/8/527/AM08/A-96 PPPL/BS/0420/2007 DATED 12/12/2007				3530	3530	
7.	Pyramid Lanka (Pvt.) Ltd.		-	-	500			
	No application received							
	Total=		55800	13950	14637.50	10313.75	6893.75	

3. Margarine:-

Sl. No.	Name of the Exporter from Sri Lanka		Annual Quota (in MTs)	Quarterly Quota (in MTs)	Qty. appld. For (in MTs)	Qty. Allocated (in MTs)	
		Name of Importers, File No. and Contact No.					
1.		Ceylon Specialty (P) Ltd.,	5750	1437.5			
	i	Foods Fats & Fertilisers Ltd., Chennai 01/53/8/521/AM08/F-15 Contract dated 03.12.2007			700	200	Allocated 200mt of Table margarine.
2.		Naratha Agro Industries	750				
		No application received					
3.		Unilever Sri Lanka Ltd.,	200	50			
	i	No application received					
		Total=	6700	1487.5	700	200	